

(a) whether Government have a proposal for the creation of a special Road Fund for construction and improvement of roads leading to tourist centres;

(b) whether any such new Road Fund has been created during the Seventh Five Year Plan period; and

(c) if so, the funds earmarked for this Road Fund in 1985-86 ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :

(a) and (b). No, Sir.

(c) Does not arise.

Ban on Entry of Doctors and Dentists in U.K.

4193. SHRI RAM RATAN RAM : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the news item appearing in the Times of India dated the 28th March, 1985 wherein it has been stated that British Government have banned entry into U. K. from overseas doctors and dentists;

(b) whether it is also a fact that this will affect most of the Indians who desire to go to England; and

(c) whether Government of India have approached the Government of U. K. to remove this ban ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHEED ALAM KHAN) :

(a) Yes, Sir.

(b) The British authorities have brought about the following changes to the British Immigration Rules, with effect from 1st April, 1985 :

(i) All doctors and dentists from outside the common market will be barred from practice in British without a Work Permit or £150,000 to invest in their practice, and evidence that their services are needed;

(ii) Doctors and Dentists seeking Post-Graduate training at British Medical Schools would be allowed to study in Britain for 4 years without a

Work Permit, and will be required to leave after 4 years unless granted an extension by the Home Office.

Restrictions are applicable to all Doctors and Dentists from all non-EEC countries.

(c) No, Sir.

Selection of Maharashtra State Civil Service Officers for Promotion to IAS

4194. PROF. MADHU DANDAVATE : Will the PRIME MINISTER be pleased to state :

(a) whether the attention of the Ministry has been drawn to the fact that in the selection of Maharashtra State Civil Service officers for inclusion in the select list for promotion to IAS, discrimination is made, by passing the seniority of the concerned members of the Maharashtra cadre; and

(b) if so, what steps are being taken to give justice to the officers belonging to the Maharashtra cadre ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K.P. SINGH DEO) : (a) This Ministry had received representations about the select list of Maharashtra State Civil Service Officers for promotion to the Indian Administrative Service prepared in December 1984. Government have looked into the matter carefully and it is found that the select list has been prepared strictly according to the provisions of the Indian Administrative Service (Appointment by Promotion) Regulations, 1955 after scrutinising the records of all the 49 eligible officers.

(b) In view of reply to part (a) of the question, does not arise.

[Translation]

Tourist Centres in Morena District, Madhya Pradesh

4195. SHRI KAMMODILAL JATAV : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the names of tourist Centres in Morena district in Madhya Pradesh; and